

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22460-22462/2008

(From the judgement and order dated 03/07/2007 in DBCWP  
No.2007/1995 & DBCWP No. 4138/1995 & DBCWP No. 4958/1994 of The  
HIGH COURT OF RAJASTHAN AT JAIPUR)

DAVENDRA KUMAR AGRAWAL Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ANR. Respondent(s)

(With appln(s) for c/delay in filing SLP, PERMISSION TO FILE ADDL.  
GROUNDS and prayer for interim relief and office report)

Date: 09/07/2010 These Petitions were called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s)  
Ms. Kiran Suri, Adv.

For Respondent(s)  
Dr. Manish Singhvi, AAG  
Mr. Surya Kant, Adv.  
Mr. R. Gopalakrishnan , Adv

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the respondent No.2  
prays for some time to file additional affidavit to  
the affidavit filed on behalf of the petitioner on  
11.5.2010. Let the needful be done within four  
weeks. List thereafter for final disposal.

(VINOD LAKHINA) (N.B.DHYANI)  
Court Master Court Master